- (c) if so, the action taken in this regard; and
- (d) the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Out of three telecobalt machines available in Department of Radiotherapy of Safdarjung Hospital, one machine was operative as per direction of Atomic Energy Regulatory Board (AERB), Government of India. The hospital was directed by AERB to stop the operation of two others telecobalt machines, due to lack of adequate medical physicists in Radiotherapy Department, as per AERB regulations.

- (b) The operational Telecobalt machine (Theratron 80 Elite, Serial no. 858) is under AMC with M/s KTL. The machine breakdown was reported on 23.05.2014 and was made temporarily functional. However, it again broke down on 27.06.2014 and has not been inspected by M/s KTL despite several telephonic complaints. An urgent reminder has been sent to M/s KTL to inspect the machine and submit report for repair on immediate priority.
- (c) and (d) Safdarjung Hospital had requested AERB to permit the operation of second Telecobalt machine in the interest of patients care, following the breakdown of Theratron 80 Elite, Serial no. 858. However, the hospital was directed by AERB to stop using the second unit (Serial No. 846) for patient treatment at Safdarjung Hospital, due to non-availability of adequate number of medical physicists.

Walk in interview for the vacant post of medical physicists on contract basis had been conducted twice in the past, but no candidate attended the interview. Recent interview was conducted on 17.05.2014 and four candidates have been selected.

Upgradation of Goa Medical College and Hospital

707. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has granted any financial assistance to modernize/upgrade health and medical facilities in Goa Medical College and its hospital;
 - (b) if so, the total financial assistance given, so far year-wise;
 - (c) the types of facilities this assistance has been given;
 - (d) the details of the schemes under which the assistance has been given;
 - (e) the facilities provided in the hospital at present;
 - (f) whether any proposal for financial assistance is pending; and
 - (g) if so, the nature of the proposal and the details thereof?

Written Answers to

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (g) The Central Government has provided financial assistance to Goa Medical College under Centrally Sponsored Scheme (CSS) for strengthening and upgradation of State Government Medical Colleges for starting new Post Graduate courses/creating Post Graduate seats, with funding pattern of 75% by Central Government and 25% by State Government. Under this scheme, out of Central Share of ₹ 16.60 crore, an amount of ₹ 16.07 crore has been released to Goa Medical College.

The Central Government has also approved upgradation of 39 Government Medical Colleges including Goa Medical College, in the third phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), at an approved cost of ₹ 150 crore (Central contribution - ₹ 120 crore and State Share- ₹ 30 crore) per College. Under PMSSY, upgradation in the form of creation of Super Specialty facilities is to be taken up in a phased manner, after preparation of Detailed Project Report (DPR) for each College. The Central Government has approved M/s HSCC(I) Ltd. (a Central Government Public Sector Enterprise) for preparation of DPR in case of Goa Medical College.

Setting up of Central Medical Services Society

708. DR. CHANDAN MITRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government in 2012 had decided to set up the Central Medical Services Society (CMSS) to streamline procurement and proper distribution of quality medicines, vaccines, medical equipments etc.;
- (b) if so, the progress made in this regard so far and the time by which the CMSS is likely to start operating; and
- (c) the steps taken by Government for setting up IT enabled supply chain infrastructure of medicines and other medical products for health sector in the country in a transparent and cost effective manner?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Yes.

- (b) (i). Central Medical Services Society(CMSS), the Central Procurement Agency of Ministry of Health and Family Welfare has been registered as a Society on 22.03. 2012.
 - (ii). One time budgetary support of Rs. 50 crores was provided to CMSS in March, 2013.
 - (iii). Positions of Director General & CEO and four General Managers of CMSS have been filled up.